

Court wise Pending

**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
GOMATI DISTRICT :: UDAIPUR**

**PENDING OF CIVIL & CRIMINAL CASES IN RESPECT OF GOMATI JUDICIAL DISTRICT  
AS ON 31.12.2015.**

Sl. No.	Name of the Court	Civil	Criminal	Petty cases Traffic Challans under M.V. Act.	Total Criminal Cases	Grand Total
1	District & Sessions Judge, Gomati District, Udaipur.	431	156	0	156	587
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	349	99	0	99	448
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	123	124	0	124	247
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	28	797	1337	2134	2162
5	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	0	0	0	0	0
6	J. M. 1 <sup>st</sup> Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	2	310	2418	2728	2730
7	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, (Court No.3), Udaipur, Gomati District.	45	391	1515	1906	1951
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0
9	Civil Judge ( Jr. Div.) & J. M. 1 <sup>st</sup> Class, Amarpur, Gomati District.	25	491	1408	1899	1924
	<b>TOTAL</b>	<b>1003</b>	<b>2368</b>	<b>6678</b>	<b>9046</b>	<b>10049</b>

**Station wise pending case as on 31.12.2015.**

Udaipur			Amarpur		
Civil	Criminal	Petty case	Civil	Criminal	Petty case
978	1877	5270	25	491	1408
978	7147		25	1899	
2855		5270	516		1408
8125			1924		
<i>Civil</i>			<i>Criminal</i>		
1003			9046		
<b>Total Pending Cases</b>					
<b>10049 Nos.</b>					


















NAME OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7	
	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & Before		(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005		(l) 2004 & Before
	1	2												3	4						5	6	7										
31. Tripura Shops & Establishment Act Cases																																	
32. Cases of Atrocities on SC/ST																																	
33. Prevention of Corruption (PC) Act Cases			1										1																				
34. Consumer Protection (CP) Act Cases																																	
35. Arms Act Cases			1		2	1	3	2	1	3	1	86	100																				
36. Information Technology (IT) Act Cases																																	
37. Cases under Special Act tried by Sessions Courts	21	2											23	4					4	27	3	1										4	
38. Cases investigated by CBI and tried by Special Judicial Magistrates																																	
39. Enquiry held as per order of the Hon'ble SC/HC																																	
40. Orders on Final Reports														14					14	14	14										14		
41. Confessional Statements u/s. 164 (1), Cr. PC/ITI Parade														1					1	1	1										1		
42. Bail Applications (BA/AB)	7												7	122			7	129	136	134										134			
43. Other Misc. Cases not covered above	21	21	2	1									45	3				3	48														
44. Other Crl. Cases not covered above	3	1			2	1	1	1		1	1	2	13	2				2	15	2	1									3			
<b>SUB-TOTAL (C)</b>	<b>8175</b>	<b>443</b>	<b>74</b>	<b>64</b>	<b>86</b>	<b>48</b>	<b>35</b>	<b>19</b>	<b>12</b>	<b>24</b>	<b>19</b>	<b>434</b>	<b>9433</b>	<b>1708</b>			<b>495</b>	<b>5</b>	<b>2208</b>	<b>11641</b>	<b>170</b>	<b>11</b>	<b>5</b>	<b>3</b>	<b>4</b>		<b>1</b>		<b>4</b>	<b>198</b>			







NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before			2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
31. Tripura Shops & Establishment Act Cases																											
32. Cases of Atrocities on SC/ST																											
33. Prevention of Corruption (PC) Act Cases															1									1			
34. Consumer Protection (CP) Act Cases																											
35. Arms Act Cases							1					1	2	2		1	2	1	2	2	1	3	1	85	98		
36. Information Technology (IT) Act Cases																											
37. Cases under Special Act tried by Sessions Courts													4	22	1										23		
38. Cases investigated by CBI and tried by Special Judicial Magistrates																											
39. Enquiry held as per order of the Hon'ble SC/HC																											
40. Orders on Final Reports																									14		
41. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																									1		
42. Bail Applications (BA/AB)	1												1	135	1										1		
43. Other Misc. Cases not covered above	1	2											3	3	23	19	2	1							45		
44. Other Crl. Cases not covered above														3	3			2	1	1	1		1	1	2	12	
<b>SUB-TOTAL (D)</b>	<b>2376</b>	<b>8</b>	<b>7</b>	<b>1</b>		<b>1</b>	<b>2</b>					<b>2</b>	<b>2397</b>	<b>2595</b>	<b>7835</b>	<b>424</b>	<b>63</b>	<b>61</b>	<b>82</b>	<b>47</b>	<b>32</b>	<b>19</b>	<b>12</b>	<b>24</b>	<b>19</b>	<b>428</b>	<b>9046</b>

  
 District and Sessions Judge  
 Gomati Judicial District, Udaipur.